

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.542**

TO BE ANSWERED ON THE 18<sup>TH</sup> NOVEMBER, 2016

**CEASEFIRE VIOLATIONS BY PAKISTAN**

542. SHRI JAI PRAKASH NARAYAN YADAV:  
SHRI SADASHIV LOKHANDE:  
SHRI KAUSHAL KISHORE:  
SHRI NIHAL CHAND:  
SHRI SUNIL KUMAR SINGH:  
SHRI NISHIKANT DUBEY:  
PROF. RAVINDRA VISHWANATH GAIKWAD:  
SHRI RAYAPATI SAMBASIVA RAO:  
SHRI ARKA KESHARI DEO:

Will the Minister of DEFENCE जॆकक ea=h  
be pleased to state:

- (a) whether there has been spurt in incidents of ceasefire violations by Pakistan recently;
- (b) if so, the details thereof along with the number of soldiers, civilians killed and injured during the said violations during the year 2015-16;
- (c) the details of compensation paid to families of deceased soldiers; and
- (d) the retaliatory and preventive action taken by the Government in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रॆर राॆय मंॆी

(डॆ. सुभॆष भॆमरे)

**(a) & (b): The details are as under:-**

Year	Ceasefire Violations along Line of Control (LC) and International Border (IB) under operational control of Army	Ceasefire Violations along International Border (IB) under operational control of BSF.
2015	152	253
2016	167 (till 14 <sup>th</sup> November)	210 (till 1 <sup>st</sup> November)

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The details of casualties in ceasefire violations are as under:-

Year	Army personnel		BSF personnel		Civilians	
	Martyred	Injured	Martyred	Injured	Killed	Injured
2015	06	17	04	09	16	71
2016	08	59	04	07	12	76
	(till 14 <sup>th</sup> November)		(till 1 <sup>st</sup> November)		(till 10 <sup>th</sup> November)	

(c) Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

S. No.	Details	w.e.f. 1.1.2016	w.e.f. 1.1.2016
1.	Death in the course of duties attributable to acts of violence by terrorists, etc.	Rs.10 lakh	Rs.25 lakh
2.	Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc.	Rs.15 lakh	Rs.35 lakh
3.	Army Group Insurance Fund	Upto 30.9.2016	w.e.f. 1.10.2016
	Officers	Rs.60 lakh	Rs.75 lakh
	JCOs/Other Ranks	Rs.30 lakh	Rs.37.5 lakh

In addition, other benefits such as liberalised family pension, death-cum-retirement-gratuity, etc. are granted as per extant rules.

(d) Appropriate retaliation to the ceasefire violations, as required, has been carried out by Indian Army / BSF. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries. BSF, too, holds talks at various levels with its counterpart viz. Pakistan Rangers.

Further, all forward posts along the Line of Control are adequately strengthened to withstand enemy fire. There is also a well-established Standard Operating Procedure (SOP) to safeguard against enemy action to minimize the casualties.